

(b) whether Government have passed orders about two decades ago to start the Biological Laboratory in Government Medical Store Depot, Madras;

(c) whether, in spite of heavy investment on construction of the building and appointment of Senior Class I Officers, the same has not been commissioned so far;

(d) if so, the reasons therefor; and

(e) the loss incurred to Government on account of the undue delay and on account of investment of huge amount and what action has been taken to compensate this loss?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) There are 3 laboratories under the administrative control of the Ministry of Health and Family Welfare which are entrusted with the statutory testing of samples of drugs under the provisions of the Drugs and Cosmetics Act, 1940 and the Rules thereunder. The particulars regarding the names of these laboratories and the States in which they are situated are as under:—

1. The Central Drugs Laboratory, 3-Kyd Street, Calcutta—West Bengal.

2. The Central India Pharmacopoeia Laboratory, Raj Nagar, Ghaziabad—Uttar Pradesh.

3. The Central Research Institute, Kasauli—Himachal Pradesh.

(b) The Biological Laboratory was sanctioned at Government Medical Store Depot, Madras during 1972 and necessary posts connected therewith created during that year. It was decided that the ancillary post would be filled only after the Director, Biological Laboratory joins.

(c) to (e). The Director of the Laboratory joined the service on 1-11-1978. The selection for all the

senior posts has since been finalised and the ancillary staff also sanctioned in December, 1979. The Biological testing of the Laboratory will start functioning as soon as the staff is appointed. In the absence of functioning of Biological Laboratory, the building has been partially utilised by the Depot as well as by the B.C.G. Vaccine Laboratory, Guindy.

* Cancellation of Trains on Southern Railway

6236. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether many passenger trains were cancelled on the Southern Railway in this month;

(b) if so, the details of the trains cancelled and the reasons therefor; and

(c) what steps Government have taken to avoid such cancellation in future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). During the month of July, 1980, a number of passenger carrying train had to be cancelled. The maximum number of trains cancelled on Southern Railway was on 13th July, when 101 trains stood cancelled (75 fully and 26 partially) on account of temporary shortage in the availability of loco coal, caused by a drop in the movement by rail-cum-sea route. The position has since improved and as on 28-7-80, only 31 trains (20 fully and 11 partially) stood cancelled on Southern Railway. Efforts are being made to restore these services as well.

Prescribed Guidelines for Indian Diplomats for dealing with Gifts

6237. SHRI BRAJAMOHAN MOHANTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any guide lines have been prescribed by Government for